## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/23/2017

NAME OF THE PETITIONER(S)

: ASHOK KUMAR KANODIA & 2 ORS

NAME OF THE RESPONDENT(S)

: SRINIDHI SYNTHETICS LTD & ANOTHER

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PREBTHI. I. ALASU

Council for Petitioner

for Rajagopal + Agehunalhan

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2. R. VIDHAZHANKAN

Counsel har Respondent,

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## **ORDER**

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. R. Ashokkumar Counsel for Respondent present and prayed time for filing counter. At request, time enlarged. Put up on 10.07.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)